

(a) whether Government has fixed a target of constructing two million dwelling units under RAY during the Twelfth Five Year Plan (2012-2017);

(b) if so, the mechanism that has been conceived to realize the noble task of constructing two million dwelling units; and

(c) if not, such mechanism to realize the target has been fixed by Government, the reasons therefor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) to (c) Yes, Sir. Under Rajiv Awas Yojana (RAY) and Rajiv Rinn Yojana (RRY) Schemes launched on 3.9.2013, target is to benefit 2 million Households (HHs) during Twelfth Five Year Plan. Under RAY, 1 million urban poor/slum dwellers are targeted with access to decent shelter, civic and social amenities, institutional credit & creation of affordable housing stock during the Twelfth Five Year Plan (2012-17). Government of India provides capital subsidy to the extent of 50% to 80% of unit cost of houses depending on the population of the city under this scheme. Under Rajiv Rinn Yojana (RRY), Government of India targets to cover 1 million beneficiaries across country during Twelfth Plan period by providing interest subsidy to housing loans availed by urban poor. Under RRY, Government provides an interest subsidy of 5% on loans granted to Economically Weaker Sections (EWS) and Low Income Group (LIG) categories to construct their houses or extend the existing ones. Loan upper limit is Rs. 5 lakh for EWS and Rs. 8 lakh for LIG; though interest subsidy would be limited to the first Rs. 5 lakh of the loan amount, in case the loan exceeds this amount.

Slum dwellers in Assam

839. SHRIMATI NAZNIN FARUQUE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether a number of slum dwellers in Assam are yet to be rehabilitated, if so, the details thereof; and

(b) the steps being taken by Government and by when Assam will be a slum free State?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) and (b) The Government of India launched Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3rd December, 2005 to assist States/

UTs in taking up housing and infrastructural facilities including basic facilities/amenities for the urban poor/slum dwellers in 65 select cities in the country including the State of Assam under Basic Services to the Urban Poor (BSUP) Programme. For other Cities/Towns, the Integrated Housing and Slum Development Programme (IHSDP) was launched. The duration of the Mission was upto 31.3.2012 which has been extended upto the March, 2015 for completion of projects sanctioned upto March, 2012.

Under this project, 18 projects with a total project cost of Rs. 193.43 crore and central share of Rs. 167.81 crore have been approved for constructing/upgradation of 10928 Dwelling Units (DUs) in 17 towns of Assam till 31st March, 2012. Of the sanctioned DUs, 2141 DUs have been completed. Rs. 87.61 crore has been released to the Government of Assam.

The Government of India also launched Rajiv Awas Yojana (RAY) on 02.06.2011 for providing houses and other related civic amenities to slum dwellers/urban poor. The Phase I of Rajiv Awas Yojana *i.e.* the Preparatory Phase, has been completed on 02nd June, 2013. The Phase II of RAY *i.e.* the Implementation Phase of Rajiv Awas Yojana, has been approved by the Government on 03.9.2013 for the period of 2013-2022. The Central support under the Scheme will be admissible to States/UTs and Central Government Agencies for providing housing including new houses, incremental houses, rental houses, transits housing and development/improvement of basic civic & social infrastructure & O&M of assets created under the Scheme. The implementation strategy of RAY is in two steps: (a) Preparation of Slum Free City Plan of Action (SFPCoA) on whole city basis (b) Preparation of DPR on whole slum basis for prioritized slum. The State shall prepare Slum-free City Plan of Action for making their respective States/cities therein slum-free and seek central assistance under RAY.

State of Assam has been given Rs. 76.34 Lakh as first installment for preparatory activities to be undertaken for preparation of SFPCoA.

Affordable houses for economically weaker sections

840. SHRI T. M. SELVAGANAPATHI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that Government is considering allowing States to have a tailor-made housing policy as different rules in different States make it difficult to have unified guidelines, if so, the details thereof; and